

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1230**  
TO BE ANSWERED ON 13/12/2023

**ALLOCATION OF FUND UNDER CATEGORY C & D UNDER MGNREGS**

1230 SHRI BHUBANESWAR KALITA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has any proposal to allocate funds under category C & D (Non-NRM) under MGNREGS for construction of work-shed for livelihood activities and Cooperative Society Buildings/Stock-Room of raw material and Production/Common Facility Centers; and
- (b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a)&(b): No sir. Funds is released towards wage, material and administrative contingency.

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